

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO. - 2107

ANSWERED ON 19/03/2025

Sarva Shiksha Abhiyan in Tamil Nadu

2107 Dr. Anbumani Ramadoss:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Union Government has allocated a sum of ₹ 3,586 crore under Sarva Shiksha Abhiyan (SSA) to the State Government of Tamil Nadu for 2024-2025;

(b) if so, the details thereof;

(c) whether the Union Government is aware that the above fund is not released inspite of several representations from the State Government of Tamil Nadu; and

(d) if so, the details thereof;

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (d): The Union Government is committed to strengthening the education system across all States and Union Territories including Tamil Nadu through Samagra Shiksha, a centrally sponsored scheme aligned with the vision of the National Education Policy (NEP) 2020. Under this scheme, financial allocations are made based on detailed proposals and the approval of the Project Approval Board (PAB). Each financial year, fund is allocated to the State Government of Tamil Nadu under the scheme, in accordance with the norms and guidelines of the program. An amount of Rs. 4305.66 crore has been approved for the state of Tamil Nadu by the Project Approval Board (PAB) for the financial year 2024-25.

Union Government ensures timely disbursement of funds in a phased manner, subject to

the fulfillment of necessary financial and procedural requirements. Any concerns regarding fund release are duly examined in consultation with the respective State Government, and necessary steps are taken to facilitate the smooth implementation of educational initiatives.

The Central Government remains fully committed to supporting Tamil Nadu in its efforts to enhance school education and implement the objectives of NEP 2020, ensuring inclusive and quality education for all.
